

एक माननीय सदस्य : लेकिन उसका असर कुछ नहीं हो रहा है।

अध्यक्ष महोदय : मैं तो जो करवा सकता हूँ, वह करवा दिया। आप और कहोगे तो वह भी करवा दूंगा। आप उनका ध्यान दिलाएं।

(Interruptions)

MR. SPEAKER ; Order please. Now, Papers to be laid on the Table.

SHRI SATYASADHAN CHAKRABORTY : It is a scandal. I appeal to you to allow a discussion. (Interruptions)

MR. SPEAKER : Come out with it during the Defence discussion.

12.07 hrs.

PAPERS LAID ON THE TABLE

Demands for Grants of Ministry of Energy for 1983-84

THE MINISTER OF THE STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Energy for 1983-84. [Placed in Library. See No. L.T.-6253/83].

Annual Report of, Audited Accounts and Review on the Working of State Farms Corporation of India Ltd., New Delhi for 1981-82, Karnataka Agro Industries Corporation Ltd., Bangalore for 1980-81, Gujarat Agro Industries Corporation Ltd., Ahmedabad for 1980-81, Himachal Pradesh Agro Industries Corporation Ltd., Simla for 1981-82, All India Federation of co-operative Spinning Mills Ltd., Bombay, for 1981-82, etc.

THE MINISTER OF STATE IN

THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1981-82.
 - (ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1981-82 along with Audited, Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T.-6254/83].
- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—
 - (a) (i) Review by the Government on the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1980-81.
 - (ii) Annual Report of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T.-6255/83].
 - (b) (i) Review by the Government on the working of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1980-81.
 - (ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor